

(b) if so, the details of the discussions held; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAH): (a) to (c). The Central Advisory Board of Education (CABE) in its meeting held on 11-12 March, 1988 took stock of the progress of implementation of NPE at the Center and the States and discussed various ways and means to fully implement the National Policy on Education (1986) and the Programme of Action (1986) by the end of the VII Five Year Plan. Specifically, all issues concerning elementary and school education, University and higher education, technical education and education of the disadvantaged groups were gone into. It was decided to have a full meeting of Central Advisory Board of Education in due course as regards the formulation of the VIII Five Year Plan. The Board further reiterated the need for fully involving voluntary agencies and all other organisations concerned with education, with a view to realise the goals set forth in the Policy Document and the Programme of Action.

#### **Delay in Placing Orders for Purchase of Aircraft for I.A.**

6078. SHRI DIGVIJAY SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the date of placing first order during the last three years for purchase of additional aircraft for Indian Airlines;

(b) whether the orders had to be placed much earlier to avoid shortage of planes;

(c) if so, the turn over and profits lost due to such delays in purchasing of planes; and

(d) the steps being taken to rectify such delays?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Indian Airlines, with the approval of the Central Government, have already signed an agreement on the 15th March, 1986 with M/s. Airbus Industrie for the purchase of 19 Airbus A — 320 aircraft for delivery during April 1989 to March 1990.

(b) No, Sir.

(c) and (d). Do not arise.

#### **Opening of OGHS Dispensary in Vasant Vihar, New Delhi**

6079. SHRI RAM PUJAN PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any request was received during the year 1987 for opening of C.G.H.S. allopathic dispensary in Vasant Vihar, C.P.W.D. Complex, New Delhi.

(b) whether similar requests for opening of unani, homoeopathic and ayurvedic dispensaries in that area have also been received;

(c) if so, the action taken so far; and

(d) when Government propose to open one dispensary of each system of medicine in that area?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): (a) to (c). Request had been received in December, 1987 for opening of CGHS dispensary in Vasant Vihar. Vasant Vihar is already covered under existing CGHS dis-

pensaries. At present, there is no proposal for establishing any dispensary/Unit in Vasant Vihar.

#### **Additional Railway Lines In Kharagpur-Howrah-Panskura Section**

6080. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether operation of trains is in difficulty between Kharagpur and Howrah and there is a great need for the third line between Kharagpur and Panskura and the fourth line between Panskura and Howrah on South-Eastern Railway;

(b) if so, whether Government have any plan for construction of the third line between Kharagpur and Panskura and the fourth line between Panskura and Howrah; and

(c) if so, when the same is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Survey for construction of third line between Kharagpur and Panskura and fourth line between Panskura and Howrah has been taken up. No further action can be taken till the survey is completed and report examined.

[*Translation* ]

#### **Construction of Mini Stadia in Delhi**

6081. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal to construct more mini stadia in Delhi with a view to promote sports;

(b) if so, the details of such schemes for the year 1988-89; and

(c) the names of places where these stadia are proposed to be built up?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. MARGARET ALVA): (a) to (c). 'Sports' being State subject, Central Govt. does not directly undertake the construction of Stadia in the States/U.Ts. Central assistance is, however, provided in accordance with the approved pattern for construction of Stadia, Sports Complexes, etc. on receipt of specific proposals under the scheme of 'Grants to State Sports Councils, etc.'. Proposals if any, received from the Delhi Administration, local bodies etc. for the territory of Delhi during 1988-89, will be examined and admissible assistance will be provided.

[*English* ]

#### **All Weather Landing Instrument at Delhi Airport**

6082. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether all weather instrument landing system has been installed at Delhi Airport.

(b) if not, the reasons thereof; and

(c) whether its absence has caused delays in flights on days when there is fog?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) and (b). Delhi airport is equipped with Instrument Landing System — Category I.